

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:4568  
ANSWERED ON:20.12.2012  
PROPOSALS FOR IRRIGATION PROJECTS  
Ganpatrao Shri Jadhav Prataprao;Jawale Shri Haribhau Madhav

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government has received proposals from State Governments for funding irrigation projects in country during the last three years and the current year;
- (b) if so, the details thereof, State and location-wise, especially for Maharashtra;
- (c) the names of the regions which will be benefited from these irrigation projects, State-wise;
- (d) the reasons for delay in approving these irrigation projects and whether any review has been conducted in this regard; and
- (e) if so, the outcome of the review?

**Answer**

THE MINISTER OF WATER RESOURCES ( SHRI HARISH RAWAT)

- (a) to (c) Yes, Madam. The State-wise and project-wise details of Central Assistance (CA) released under Accelerated Irrigation Benefits Programme (AIBP) in respect of the proposals received from various State Governments for Major/Medium irrigation (MMI) projects including Maharashtra during last three years and the current year is given at Annexure-I. The details of proposals of Surface Minor Irrigation (MI) schemes received from various States during last three years and the current year is given at Annexure-II.
- (d) & (e) The proposals received for Central Assistance (CA) under AIBP from State Governments are processed on year to year basis as per the Guidelines of the Programme and the time taken for approval is related to the promptness of submission of compliance to the observations, if any of Central Water Commission/Ministry of Water Resources/ Ministry of Finance and the submission of utilization certificate in case of ongoing projects. The procedure for approving the projects is proposed to be streamlined during the XIth Plan period.